National Company Law Tribunal Allahabad Bench

CPNO. 23/2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Lakshmi Rattan Cotton mills Put Ltd SECTION OF THE COMPANIES ACT/1 & B CODE: 560(6) of the Companies Act of 1956

SI. NO. Name Designation Representation Signature

1. Krishna Dev Vyes Adv. ROC

2. 40 Con Travera Pas Associate Applease. Associate

CP NO.23/2012

Sh. Adesh Tandon, PCS for the petitioner. Sh. Krishna Dev Vyas, CGSC for the respondent.

Arguments in respect of the present company petition are heard. During the course of argument some more clarification were sought from the petitioner side. The petitioner/PCS submits that he will file a clarifactory affidavit by giving an undertaking to comply with all the statutory provision in case the name of the company, ordered to be restored within stipulating time frame.

The learned counsel is further directed to file an affidavit by two weeks and by serving advance copy thereof to the Ld. CGSC.

The matter to be listed on 18th January, 2018 for further hearing.

Dated:15.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)